

STATEMENT SHOWING THE COURT-WISE INSTITUTION, DISPOSAL AND PENDENCY IN JUDGESHIP BAGESHWAR AS ON 31-03-2019.

Sl. No.	Name of the Courts and Presiding Officer	Civil										Criminal										Total Working Days	Total work done	Percentage	Stayed by the superior Courts				
		Institution					Disposal					Institution					Disposal												
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr By tr.	Otherwise	Total	Pendency								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27			
1	Shri Dhananjay Charurvedi (District Judge, Bageshwar)	07	10	-	-	17	01	-	09	10	07	12	11	-	-	23	03	04	02	09	14	21	5.15 days	7.89 days	152.20%	04			
2	Shri Kuldeep Sharma, (A.D.J. Bageshwar)	09	-	05	-	14	02	-	01	03	11	06	-	04	-	10	02	-	-	02	08	19	17.00 days	3.93 days	23.11%	01			
3	Shri Laxman Singh (Chief Judicial Magistrate Bageshwar)	-	-	-	-	-	-	-	-	-	-	187	144	-	-	331	06	-	-	133	198	198	11.04 days	8.32 days	75%	12			
4	Smt. Shama Nargis civil Judge (S.D.) Bageshwar	87	08	-	-	95	-	05	01	06	89	-	-	-	-	-	-	-	-	-	-	89	-	-	-	02			
5	Smt. Suman (Civil Judge (J.D.) Bageshwar)	15	03	-	-	18	03	-	01	04	14	101	-	-	-	101	02	-	29	31	70	84	14.64 days	13.05 days	89.13%	01			
6	Smt. Suman I/C Civil Judge (J.D.) Garur	03	-	-	-	03	-	-	-	-	03	97	32	-	-	129	02	-	30	32	97	100	-	-	-	04			
Total		121	21	05	-	147	06	05	12	23	124	403	187	04	-	594	15	04	188	207	387	511	-	-	-	24			

District Judge, Bageshwar.